


Government of Jammu & Kashmir
Department of Disaster Management, Relief, Rehabilitation &
Reconstruction (DMRRR)
Civil Secretariat-J&K, Srinagar/Jammu
dmrrr-sec@jk.gov.in

Notification

Srinagar, the 15th of October, 2025

S.O.: 267 In exercise of the powers conferred by section 78 of the Disaster Management Act, 2005 (Act No.53 of 2005), the Government hereby makes the following amendment in the Jammu and Kashmir Disaster Management Rules, 2007; namely;

In rule 6, for sub-rule (1), the following shall be substituted; namely:-

“(1). The State Executive Committee with such powers and functions as defined under Section 22 of the Act, shall comprise of the following: -

(i)	Chief Secretary	Chairperson
(ii)	Director General of Police, J&K	Member (ex-officio)
(iii)	Administrative Secretary, Home Department	Member
(iv)	Administrative Secretary, Department of DMRR&R	Member Secretary
(v)	Administrative Secretary, Finance Department	Member
(vi)	Administrative Secretary, Revenue Department	Member
The Chairperson may co-opt any other officer, as may be deemed necessary.		

By order of the Lieutenant Governor.

Sd/-
(Chandraker Bharti), IAS
Principal Secretary to the Government

No. DMRRR-ER/107/2024 (CC:7604825)

Dated: 15.10.2025

Copy to the: -

1. All Financial Commissioners (Additional Chief Secretaries), UT of Jammu & Kashmir.

2. Director General of Police, J&K.
3. Additional Chief Secretary to the Hon'ble Chief Minister.
4. Joint Secretary (JK&L), Ministry of Home Affairs, Govt. of India.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Director, Fire & Emergency Services, J&K.
8. Chief Electoral Officer, J&K.
9. All Commissioner/Secretaries to the Government.
10. Director, J&K, IMPA and RD.
11. Resident Commissioner, Govt. of J&K, New Delhi.
12. Divisional Commissioner, Jammu/Kashmir.
13. Deputy Commissioners, Union territory of Jammu and Kashmir (ALL).
14. Director Information Department, J&K.
15. Director, Archives, Archaeology and Museums, J&K.
16. All Heads of Departments/Managing Directors/Secretary, Advisory Boards (ALL).
17. Secretary, J&K Legislative Assembly.
18. OSD/Private Secretary to Hon'ble Chief Minister, J&K.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary the Hon'ble Deputy Chief Minister, J&K
21. Private Secretaries to all Hon'ble Ministers, J&K.
22. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
23. Private Secretary to Chief Secretary, J&K.
24. Private Secretary to Principal Secretary to the Government, Department of DMRR&R.
25. In-charge Website, Department of DMRR&R for uploading on the department website.
26. Government Order/Stock file.

(Suchir Bali) JKAS 15/10/2025

Additional Secretary to the Government